

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/4589/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Bisawanath, Biswanath Chariali.

Dated Guwahati the th 24th May, 2024.

Sub: **Earned leave.**

Ref:- Your letter No.DJ(BN) 1717 dated 21.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for nine days from 11.06.2024 to 19.06.2024, along with station leave permission, from the morning of 11.06.2024 till the morning of 20.06.2024.** Further, you have been asked to hand over charge to the Addl. District and Sessions Judge (FTC), Biswanath, Biswanath Chariali, and in his absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/4590-4591/A, dated , 24-05-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati (Copy of leave application is enclosed herewith).
- ✓2. The Project Manager, Gauhati High Court.

13/24/05/24
JT. REGISTRAR (VIGILANCE)
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